

**GOVERNMENT OF INDIA
PANCHAYATI RAJ
LOK SABHA**

UNSTARRED QUESTION NO:3072
ANSWERED ON:05.09.2007
ALLOCATION OF FUNDS FOR PANCHAYATI RAJ
Panda Shri Prabodh

Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) the total allocation of funds for Panchayati Raj Institutions in the Tenth Finance Commission;
- (b) whether all the State Governments have utilized cent-per-cent of the funds allocated;
- (c) if not, the reasons therefor;
- (d) the names of the States which have utilized less than 80% of the total allocated funds;
- (e) whether the Union Government proposes to take any steps against these States; and
- (f) if so, the details thereof?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF PANCHAYATI RAJ (SHRI MANI SHANKAR AIYAR)

- (a): The Tenth Finance Commission recommended Rs. 4380.93 crores for Panchayati Raj Institutions for the period 1996-2000.
- (b)&(c): No, Sir. The allocated grants could not be released to all the States owing to a number of reasons such as panchayat elections not having been held, Utilization Certificates of released grants not been furnished and grants not having been transferred to local bodies.
- (d): Bihar utilized less than 80% of the grants released. Utilization has not been reported by Arunachal Pradesh, Goa, Jammu & Kashmir, Meghalaya and Nagaland.
- (e)&(f): No, Sir. No such Guidelines were issued by the Ministry of Finance in connection with the implementation of the recommendations of the Tenth Finance Commission (1996- 2000).